

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

103

CP (IB) No. 829/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Bard Roy Infotech Pvt. Ltd. -Vs- KND Engineering Technologies Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	Arunima Lala (Sengupta) Adv	Operational Creditor	Soumali Basu Adv. 24.08.2018
2)	Soumali Basu Adv		

**ORDER**

Ld. Counsel for Operational Creditor is present.

Heard. Reserved for orders.

Sd

(Jinan K.R.)  
Member (J)